

(f) *The Law Commission*—The Law Commission started functioning from the 16th September, 1955. No time limit has been prescribed for the submission of reports by the Commission. The Commission was in the first instance appointed till the end of the year 1956. For the present, the life of the Commission is extended upto the 31st December, 1957.

Statutory Bodies under the Ministry of Home Affairs

1179. **Shri Shree Narayan Das:** Will the Minister of Home Affairs be pleased to state:

(a) the names of statutory and ad-hoc bodies functioning under his Ministry at present giving reference to the resolutions or enactments under which these bodies were constituted and are functioning;

(b) the names of such statutory bodies as have ceased to function after 1955;

(c) the names of ad-hoc bodies including Committees and Commissions which are constituted by the Ministry for specific purposes and which have already completed their works and submitted their reports since 1955, giving the date of their constitution, the date of submission of reports by each of them;

(d) the titles of such reports which have been considered and decisions already taken;

(e) the names of such reports as are still under the consideration of Government; and

(f) the names of such ad-hoc bodies which are still functioning giving the dates of their appointment and the dates on or before which they have to submit their reports to Government?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (f). A statement is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 47].

Statutory Bodies under the Ministry of Finance

1180. **Shri Shree Narayan Das:** Will the Minister of Finance be pleased to state:

(a) the names of statutory and ad-hoc bodies functioning under Ministry of Finance giving reference to the resolutions or enactments under which these bodies were constituted and are functioning;

(b) the names of such statutory bodies as have ceased to function after 1955;

(c) the names of ad-hoc bodies including Committees and Commissions which were constituted by the Ministry for specific purposes and which have already completed their works and submitted their reports since 1955, giving the date of their constitution the date of submission of reports by each of them;

(d) the names of such reports which have been considered and decisions already taken;

(e) the names of such reports as are still under the consideration of Government; and

(f) the names of such ad-hoc bodies which are still functioning, giving the dates of their appointment and the dates on or before which they have to submit their reports to the Government?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (f). A statement containing the requisite information is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 48].

Statutory Bodies under the Ministry of Education and Scientific Research

1181. **Shri Shree Narayan Das:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the names of statutory and ad-hoc bodies functioning under his Ministry giving reference to the resolutions or enactments under which